

Senior Civil Judge and JMFC., Kunigal
In the Court of Sri. Raghavendra.R Civil Judge (SR.DN)
Cause List Dated 30.06.2020

MORNING SESSION CASES

Sl. No	Case Number	Stage	Hearing Date	Advocate
1	R.A 14/2020	Hearing	30.06.2020	Ramakrishnaiah. S.R
2	O.S 116/2007	Arguments	30.06.2020	Ramakrishnaiah. S.R
3	O.S 117/2007	Arguments	30.06.2020	Ramakrishnaiah. S.R
4	R.A 34/2013	Arguments	30.06.2020	C.N. Naganna
5	G & W.C 2/2014	Arguments	30.06.2020	
6	R.A 25/2014	Arguments	30.06.2020	Naveeda Sulthana. K
7	R.A 30/2014	Arguments	30.06.2020	
8	R.A 37/2014	Arguments	30.06.2020	L.V. Vijayakumar
9	M.C 45/2014	Arguments	30.06.2020	Narasimhaiah
10	R.A 58/2015	Arguments	30.06.2020	S.U. Singrigowda
11	R.A 61/2015	Arguments	30.06.2020	Krishnaraj
12	M.V.C 1282/2015	Arguments	30.06.2020	
13	R.A 64/2016	Arguments	30.06.2020	B. Gundanna
14	R.A 27/2017	Arguments	30.06.2020	K.M. Thimmappa
15	R.A 37/2017	Arguments	30.06.2020	Mumtaz Ahamed
16	R.A 39/2017	Arguments	30.06.2020	B.R. Rangaswamy
17	M.A 7/2018	Arguments	30.06.2020	Shankar. T.M
18	R.A 35/2018	Arguments	30.06.2020	M. Guddappa

SECOND SESSION CASES

1	R.A 44/2012	Arguments	30.06.2020	Narasimhaiah
2	E.C.A 1/2014	Orders	30.06.2020	V. Narendra
3	F.D.P 1/2020	Hearing	30.06.2020	T. M. Shankar
4	C.C 50/2015	Hearing	30.06.2020	H.B. Yogeesh
5	Cr. 112/2020	Hearing	30.06.2020	M.L. Prakash

Sd/-
Senior Civil Judge & JMFC, Kunigal

**In the court of Prl.Civil Judge & JMFC, Kunigal, Cause list
dated 01.07.2020
Morning Session Cases**

Sl.No.	Case No.	Stage	Advocate Name	
			Plaintiff	Defendant
1	FDP- 14/2014	Orders	BGR	AKP/ARR
2	EX-25/2017	To hear	KGC	CSC
3	O.S -215/2012	To hear	KNR	MG
4	O.S-415/2018	Arguments	TMS	DKH
5	O.S-269/2019	Arguments	ARR	BRR
6	O.S-21/2017	Arguments	C.G	Ex-parte
7	O.S-27/2016	Arguments	BTR	MA
8	O.S-365/2019	To hear	KSP	D2-NRR
9	O.S -151/2011	Orders		
10	CrI.Mis- 301/2019	To hear	AR	-
Afternoon cases				
11	O.S- 415/2015	Arguments	DKH	HGH
12	Civil Mis-11/2019	To hear	ARR	AKP
13	O.S-15/2019	To hear	KGC	CSC
14	O.S-289/2018	To hear	DS	MG
15	O.S-351/2016	To hear	CSC	D10-GPS
16	Ex-26/2017	To hear	KGC	CSC
17	O.S-243/2019	To hear	GRK	ARR/ MA
18	O.S- 435/2018	Issues	BTR	BRR
19	O.S 303/2018	Issues	MG	GN
20	O.S-21/2019	Issues	SRR	ARR

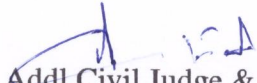
Place: Kunigal
Date:30/06/2020

Sd/-
Prl.Civil Judge & JMFC,
Kunigal

PRL. CIVIL JUDGE & JMFC KUNIGAL
ADDL. CIVIL JUDGE & JMFC KUNIGAL.
Smt. Anitha.O.A.

Cause list date:01.07.2020

Sl. No	Cases no	Stage	Hearing date	Advocates Names	
				Plaintiff/Complainant	Defendant/Accused
1	O.S.398/2009	Argument	01.07.2020	BRR	ARR
2	O.S.256/2010	Argument	01.07.2020	KMT	ARR
3	O.S.352/2011	Argument	01.07.2020	VR	AGP
4	O.S.260/2016	F/Argument	01.07.2020	CLV	GPD/SL/VS
5	O.S.44/2018	F/Argument	01.07.2020	KNS	JR
6	O.S.182/2018	F/Argument	01.07.2020	PMN	ALM
7	O.S.86/2015	Argument	01.07.2020	GAR	-
8	O.S.04/2020	Hearing	01.07.2020	HSA	-
9	O.S.88/2020	Hearing	01.07.2020	GAR	-
10	O.S.74/2019	For Necessary application	01.07.2020	ARR	BRB
11	PCR.170/2019	Argument	01.07.2020	NA	-
12	C.C.463/2014	313 Statement	01.07.2020	APP	YKY
13	C.C.264/2016	313 Statement	01.07.2020	APP	KNS
14	C.C.1102/2017	Plea	01.07.2020	HBV	-
15	C.C.1340/2017	Plea	01.07.2020	APP	AR
16	C.C.236/2018	Plea	01.07.2020	APP	YHP
17	C.C.390/2019	Plea	01.07.2020	APP	NRR
18	C.C.533/2019	Plea	01.07.2020	APP	ARR
19	C.C.715/2019	Plea	01.07.2020	APP	GPS
20	C.C.48/2019	Charge	01.07.2020	APP	NRR


Addl.Civil Judge & JMFC,
Kunigal.